

(d) The report of the enquiry officer is placed on the Table of the House. [See Appendix IV, annexure No. 104].

(e) One of the 12 persons who gave evidence has been dismissed by the management after enquiry, on a charge of assault.

(f) and (g). Government have received a letter from the Colliery Mazdoor Sabha alleging harrasment and victimisation of the workers for having given evidence before the enquiry officer. The allegation has been found to be incorrect.

New Brewery in West Bengal

3843. Shri Yogendra Jha: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Central Government have granted permission for establishment of a Brewery in West Bengal; and

(b) whether Government have under its consideration the establishment of few more Breweries?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) No, Sir.

Loans to Public Undertakings

3844. Shri Yajnik: Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount invested in and loaned by Government to various Public Sector Undertakings upto March 31, 1962;

(b) the total surplus acquired by these undertakings as a result of operations upto 30th June, 1961;

(c) the amount ploughed back in these undertakings from the surpluses accruing to them; and

(d) the amount received by Government as dividend on its investment and interest and repayment of these loans upto 30th June, 1961?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (d). The information is being collected and will be laid on the Table of the House.

Employment of non-Indians in Business Houses

3845. Shri G. Basu: Will the Minister of Commerce and Industry be pleased to state the number of non-Indians who have entered India for employment in business houses during each of the years 1959-60, 1960-61 and 1961-62 divided into technical, professional and other categories?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): Precise information under the categories mentioned is not available.

A reference is, however, invited to the Press Note, entitled "Employment of Indians in Foreign Firms—Further Progress Recorded", dated 16th February, 1962, copies of which are available in the Parliament Library. This Press Note gives information regarding the number of Indians and non-Indians employed in foreign-owned/controlled industrial and commercial concerns in India.

12.17 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

REPORTED CHINESE OCCUPATION OF INDIAN TERRITORY IN NEFA

Shri Bade (Khargone): Sir, under rule 197, I beg to call the attention of the hon. Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

The reported occupation by China of about 500 square miles of Indian territory in NEFA.

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): Although the Chinese have

maintained that they do not recognise the MacMahon Line they have not committed any serious intrusions or attempted to set up check-posts in this sector except in the case of Longju which they occupied in August 1959 and then vacated sometime in 1961. The last minor intrusion which occurred in the NEFA area related to some Chinese officers who visited the village ROI, half a mile south of Longju, about which we protested to the Chinese in our note dated 18th April, 1962.

The statement made in the *Free Press Journal* report datelined New Delhi June 17th, that the Chinese soldiers have advanced in the NEFA area is not correct nor is it true to say that the Government of India have lodged a protest with Peking in respect of any such advance, other than the minor incident I have already referred to in respect of village ROI, half a mile south of Longju. The press report refers to the Chinese army having traversed an area of about 500 square miles between the India, territory and Tibet, hitherto unoccupied by them. We have no definite information about Chinese activities in areas of Tibet to the north of the MacMahon Line but some 50 Tibetan refugees have arrived at one of our border check-posts in the NEFA on June 17th, from the Pemako area of Tibet. This area is to the north of the MacMahon Line on the eastern extremity of Siang Frontier Division of NEFA.

श्री बड़ु : १९ जून के अखबार में निकला है कि प्रधान मंत्री ने लोक सभा में बयान दिया था कि अन्डर सेक्रेटरी श्री देसाई और आसाम के चीफ मिनिस्टर नेफा गये थे। और यह भी बतलाया था कि वे आसाम राइफल्स के झगड़े के सम्बन्ध में वहाँ गये थे। क्या यह बात सत्य है कि चूकि चाइना ने इन्स्पेक्शन करने के लिये वहाँ नये चैक पोस्ट कायम किये हैं इस वास्ते अन्डर सेक्रेटरी

श्री देसाई और चीफ मिनिस्टर आसाम वहाँ गये थे ?

प्रधान मंत्री तथा बंदेशिक कार्य मंत्री तथा अणुशक्ति मंत्री (श्री जवाहरलाल नेहरू) : सवाल जो शुरू में था उसमें यह इशारा था कि गोथा चीनी फौजें आ गई हैं मैकमोहन लाइन के नीचे। उसका जवाब यह है कि कोई नहीं आया। यह सब बिल्कुल गलत है। अगर तिब्बत में अपनी फौजें बै इधर उधर करें तो मैं ठीक जवाब नहीं दे सकता। लेकिन मैकमोहन लाइन के नीचे कोई नहीं आया। यह जवाब हो गया। अब आप कहते हैं अन्डर सेक्रेटरी गये। शायद आप का मतलब फारेन सेक्रेटरी में होगा फारेन सेक्रेटरी वहाँ गये थे। वह गये थे इसलिये कि बहुत सारे काम थे। सोचा कि बजाय कुछ खत व किताबत हॉम के बातचीत हो जाये। उन्हें बातचीत करनी थी।

अध्यक्ष महोदय : उन का ऐक्यूजेशन है कि वह इस सम्बन्ध में वहाँ गये थे कि चीन की फौजों ने कब्जा कर लिया था।

श्री जवाहरलाल नेहरू : चीनियों ने कब्जा ही नहीं किया है तो सम्बन्ध कैसे हो सकता है उम में ?

श्री बड़ु : सवाल है कि वहाँ आसाम राइफल्स में असन्तोष होने के कारण नहीं बल्कि इन्स्पेक्शन के लिये वहाँ पर चाइना ने चैक पोस्ट कायम कर लिया है इसलिये वे गये थे।

श्री जवाहरलाल नेहरू : आपने सवाल किया है कि वहाँ पर कब्जा किया है या नहीं। उसका जवाब है "नहीं"। कब्जा किमी ने नहीं किया, कोई इशारा इस का नहीं हुआ, कोई जिक्र नहीं हुआ। गरज ख्वाब में भी यह नहीं हुआ।

Shri Priya Gupta (Katihar): Simply took possession.

श्री जवाहरलाल नेहरू : फारिन सेक्रेटरी वहां बहुत से कामों से गये थे। वहां पर नागालैंड के सिलसिले में फ्रांटियर सर्विसेज की एक मीटिंग होने वाली थी, उन लोगों से मिलने और बातचीत करने गए थे। गवर्नर से भी मिलना था। इस तरह से उनको बहुत से काम थे।

Mr. Speaker: Any question by any of the Members who have sponsored this?

Shri Jashvant Mehta (Bhavnagar): The Deputy Minister has stated that some portion of our land was taken by them in 1959 in the NEFA area. May I know what was the position in 1961, what was the land taken into possession by the Chinese in 1961?

Mr. Speaker: The hon. Member wants to know what was the position in 1961 and whether some of our territory was taken into their possession by the Chinese in 1961.

Shri Dinesh Singh: No, Sir. I read out a statement just now saying that apart from Longju itself there was no other territory taken by them.

Shri Hari Vishnu Kamath (Hoshangabad): The statement said "no serious intrusion". Minor things might have been there?

Shri Hem Barua (Gauhati): They came to the village Roi.

Shri Hari Vishnu Kamath: What is the difference between serious intrusion and ordinary intrusion? That may be explained.

Shri Jawaharlal Nehru: Four or five of them speak at time. It is difficult to distinguish. (Interruptions) Again two of them are speaking.

Shri Nath Pai (Rajapur): Sir, if we have not been heard we will make it clear.

Mr. Speaker: If four Members stand up and speak at the same time...

Shri Nath Pai: Now only one is standing, Sir.

Mr. Speaker: I am referring to the difficulty that is always experienced by me as well as by any Minister when four Members stand up and at once start speaking.

Shri Nath Pai: We are sorry for any inconvenience caused in hearing. The hon. the Deputy Minister stated that no serious type of event has taken place. It implied by its very nature that there was something which was not very serious. May we, therefore, know what it meant?

Shri Jawaharlal Nehru: The answer is perfectly clear. In the NEFA area there has not been a single incursion etc., except for the fact that two years ago or three years ago there was this Longju incident, and except for the fact that two officers—not a force—came down half a mile to that village Roi. Except for these two there has been no attempt, to our knowledge, of any incursion anywhere on the whole MacMahon line.

DEATH OF TWO I. A. F. SWEEPERS AT
I. A. F. STATION, BAPROLA, DELHI

श्री बागड़ी (हिमार) : मैं नियम १६७ के अन्तर्गत प्रतिरक्षा मंत्री का ध्यान निम्न अविलम्बनीय लोक महत्व के विषय की ओर आकृष्ट करता हूँ और चहाना हूँ कि वह इस सम्बन्ध में अपना वक्तव्य दे :

दिल्ली के बमरोला गाँव में भारतीय वायु सेना केन्द्र में भूमिगत नालियों के छिद्रों की मफाई करने समय एम० ई० एम० के दो भंगियों की मृत्यु।

प्रतिरक्षा मंत्रालय में उपमंत्री (श्री दा० र० चावन) : सरकार को सदन में यह सूचित करते दुःख हो रहा है कि १६ जून, १९६२ को मिलिटरी इंजीनियर सर्विस के दो जमादारों की मृत्यु हो गई। नज़फगढ़ स्थित वायु सेना यूनिट के गन्दे नाले को साफ करने के लिये तीन जमादारों को तैनात में घुमा और बाकी दो बाल्टियों द्वारा गन्दे किया गया था। उनमें से एक जमादार नाली